

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH BENGALURU
(Through web-based video conferencing platform)

ITEM No.3
IA (CA) No. 12/2022
C.P (CAA) No. 17/BB/2021

IN THE MATTER OF:

M/s. IBM India Private Limited

... Petitioner

Order under Section 230-232 of the Companies Act, 2013

Order delivered on 18.01.2023

CORAM:

TMT.T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. SATYA RANJAN PRASAD
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Applicant : Shri Datta Prasad

ORDER

I. A (CA) No. 12/2022

1. Heard Shri Datta Prasad, Learned Counsel for the Applicant.
2. The Learned Counsel appearing for the Applicant seeks short adjournment in the matter. In consideration of his request, matter is adjourned to **30.01.2023.**

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SATYA RANJAN PRASAD
MEMBER (TECHNICAL)

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T.KRISHNA VALLI
MEMBER (JUDICIAL)

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